

Chandrasekhar known as Pathani Samanta, Pandit Nilakantha Dash, Jai Rajguru and 'Beeni Jagabandhu'; and

(b) if so, the steps taken in this direction so far ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Representations have been received in respect of issue of Commemorative Stamps on S/Shri Samanta Chandrasekhar and Pandit Nilakantha Dash. No representations appear to have been received in respect of S/Shri Jai Rajguru and Beeni Jagabandu.

(b) Proposals in respect of S/Shri Samanta Chandrasekar and Pandit Nilakantha Dash were placed before the Philatelic Advisory Committee but were not recommended. The proposals regarding S/Shri Jai Rajguru and Beeni Jagabandu will now be placed before the Philatelic Advisory Committee in its next meeting.

Construction of Hydro-Electric Projects by N. H. P. C.

2239. SHRI P. M. SAYEED : Will the Minister of ENERGY be pleased to state :

(a) whether National Hydro-electric Power Corporation has suggested construction of some hydro-electric projects in the country;

(b) the details of the suggestions made;

(c) whether the suggestions have been examined and accepted by Government; and

(d) the proposed location of the projects and the approximate time by which these will be constructed ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). The National Hydro-electric Power Corporation had suggested the installation of 22 HE power projects with a total capacity of over 11,600 MW.

(c) and (d). The suggestions have been considered. Five Hydro-electric projects, namely, the Uri, Rangit, Dhauliganga, Nathpa Jhakri and Tehri projects, have been identified for implementation. The estimated period of construction is about eight years in the case of the Dhauliganga and Tehri projects, about seven years for the Uri and Nathpa Jhakri projects, and about five years for the Rangit project.

Subsidy on LPG in Rajasthan

2240. SHRI R. P. DAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Government have identified some towns on the periphery of forest belts in Rajasthan for supply of LPG on priority basis to reduce the demand for firewood;

(b) if so, whether the supply will be made with subsidy in prices keeping in view the financial position of the residents; and

(c) if so, the extent to which subsidy is proposed to be given ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) and (c). The normal price for domestic consumers will be charged.

Supply of LPG in Sibsagar and Dibrugarh, Assam

2241. SHRI PARAG CHALIHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether any steps have been taken to provide gas pipe lines for domestic use in the oil producing urban areas of Assam viz. Sibsagar and Dibrugarh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). ONGC have committed 5000 cubic metres per day

of gas to Assam Gas Company who will supply the gas to Sibsagar town by making its own arrangement. The quantity of gas would be increased to 10,000 cubic metres per day depending upon future demands.

LPG Connections in Bihar

2242. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG connections provided so far in Bihar; and

(b) the number of LPG connections likely to be provided in Bihar during the Seventh Plan period ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) About 2,99,000.

(b) Release of new connections in the country including in Bihar is made under the annual enrolment programme of the oil industry and is determined by augmentation in availability of LPG, bottling capacity, transportation and other infrastructure facilities.

[*Translation*]

Oil Drilling in Khambhat area, Gujarat

2243. SHRI NARSINH MAKWANA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the time by which drilling work is likely to start in the new oil bearing area discovered in Khambhat region in Gujarat;

(b) whether any estimate of oil and gas likely to be found in this area has been made; and

(c) the reasons for not finding oil in Ankleshwar area ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Drilling is already in progress in Khambhat region in Gujarat.

(b) Gandhar field, in the region, is still in the assessment stage.

(c) Does not arise.

[*English*]

Creation of Post of Executive Director in Public Limited Companies

2244. SHRI DHARAM PAL SINGH MALIK :
SHRI SARFARAZ AHMAD :
SHRI MANIK REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether he is aware that a large number of public limited companies have created posts of Executive Directors;

(b) if so, the functions under the Companies Act, 1956 entrusted to these functionaries;

(c) whether Government's approval is required for the creation and appointment to such post; and

(d) if not, the reason therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). The approval of the Central Government is required for appointment of and payment of remuneration to the Managing Director/wholetime Director and Manager as defined in Section 2 (24) of the Companies Act, 1956 in case of public companies or private companies which are subsidiaries of public companies.

The expression 'Executive Director' has not been defined in the Companies Act, 1956.

Whereas some such companies have designated certain directors/employees as executive directors, Government do not have data regarding the number of such companies.

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2245. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of COMMUNICATIONS be pleased to state :